

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 322 OF 2016 & IA NO. 671 OF 2016**  
**AND**  
**APPEAL NO. 333 OF 2016 & IA NO. 711 OF 2016**

**Dated : 14<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 322 OF 2016 & IA NO. 671 OF 2016**

**In the matter of:**

**M/s. Ultratech Cement Ltd. ... Appellant(s)**  
**Vs.**  
**Karnataka Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Neha Garg  
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. Darpan K. M.  
Mr. Rahul Jain

**APPEAL NO. 333 OF 2016 & IA NO. 711 OF 2016**

**In the matter of:**

**JSW Steel Ltd. ... Appellant(s)**  
**Vs.**  
**Karnataka Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya  
Mr. Pulkit Agrwal

Counsel for the Respondent(s) : Mr. Darpan K. M.  
Mr. Rahul Jain

**ORDER**

List these matters for hearing on **26-02-2019**.

**(S. D. Dubey)**  
**Technical Member**

*tpd/ss*

**(Justice Manjula Chellur)**  
**Chairperson**